

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 822
(To be answered on the 21st July 2016)**

INCIDENTS OF EMERGENCY LANDING

**822. SHRI S. RAJENDRAN
SHRI RAMESH BIDHURI**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether complaints have been received regarding emergency landing due to engine failure during the last three years and the current year;
(b) if so, the details thereof, year - wise and the reasons therefor;
(c) the action taken by the Directorate General of Civil Aviation in this regard; and
(d) the steps taken by the Government to prevent recurrence of such incidents in future?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

(a) & (b) No Madam,
However during last three years and the current year (till June), a total of 05 incidents of emergency landings due to engine failure have been reported to DGCA. The details of such incidents are enclosed as Annex-A.
(c) & (d) All incidents of emergency landing due to engine failure are investigated by DGCA, AAIB, and the PIB (Permanent Investigation Board) of Airline Operator to determine the cause and to prevent recurrence of such incidents in future. Safety recommendations emanating from the investigation reports are followed up for implementation with the concerned agencies so as to prevent recurrence of similar incidents in future. Accident / incident data is regularly analyzed and based on the analysis, Air Safety Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents / incidents. As per the annual surveillance program, audit of the operators is carried out. Recommendations emanating from such reports are followed up with the operator for implementation. The compliance of the action taken by the operator is further verified during the next audit.

DETAILS OF EMERGENCY LANDINGS DUE ENGINE FAILURE FROM 2013 to 2016 (TILL JUNE)

S.No	Date	Place	Operator	Brief Description	Type Of Emergency / Cause of incident
1.	10.03.2013	Hyderabad	Air India	During climb while passing FL110, Engine 2 EGT over limit followed by Engine – 2 fail.	Emergency Landing The incident occurred due to damaged retaining nut of PMA drive gear.
2.	21.08.2014	Cochin	Air India	Engine No. 2 fire warning came after take-off. Emergency was declared. Engine No. 2 EGT over limit with loud bang noise was heard. Uneventful landing carried out at Cochin.	Emergency Landing The occurrence has been classified as :Serious Incident” by MoCA/AAIB and is under investigation by a committee of inquiry appointed by MoCA/AAIB.
3.	06.09.2014	Toronto	Air India	Number 2 engine in-flight shut down due to low oil quantity and low oil pressure.	Emergency Landing The cause of Inflight Shut Down was incorrect installation of Engine Driven Pump drive shaft on the Accessory Gear Box.
4.	16.09.2014	Delhi	Spicejet	The aircraft was involved in an air turn back due to in flight shut down of Engine No. 1.	Emergency Landing The incident occurred due to Fuel leak from the flange of HMU outlet to fuel flow meter.
5.	15.06.2016	Visakhapatnam- Hyderabad	Jet Airways	In Flight Shut Down was carried out due Engine Oil Low level quantity. Crew declared PAN PAN and landed safely at Hyderabad.	Emergency Landing The incident caused due to starter clamp failure which resulted in to oil loss.